

- (2) Efforts are made to minimize storage of foodgrains in CAP storage and not to use unscientific (katcha) plinths.
- (3) Damage Monitoring Cells have been setup at Districts/ Regional/Zonal level in FCI to monitor quality of stocks regularly and to reduce damages.
- (4) In order to increase covered storage capacity, Government formulated Private Entrepreneurs Guarantee (PEG) Scheme for construction of storage capacity through Private Entrepreneurs, CWC, SWCs and other State Agencies. A capacity of 134.83 lakh tonnes has been completed as on 30.06.2016 under this scheme. Government has approved the action plan for construction of 100 lakh tonnes silos across the country in a phased manner.

(d) However, foodgrain being a perishable commodity, some quantities become Non-issuable due to various reasons like:

- (i) Damage due to long storage.
- (ii) Transit damages *viz.* enroute damage in wagon/truck due to contamination, wagon roof leakage etc.
- (iii) Due to Natural Calamities like Cyclone/flood damages.
- (iv) Possibility of down gradation of grains which are procured under relaxed specifications.
- (v) In some cases due to negligence of officials/ officers, for which suitable disciplinary action against defaulters, wherever warranted are invariably taken.

Coverage under NFSA for drought affected States

3012. PROF. M.V. RAJEEV GOWDA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of people registered and benefiting from the National Food Security Act (NFSA), State-wise; and

(b) whether Government has taken any action to widen the coverage in the drought affected States under NFSA, if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C.R. CHAUDHARY): (a) State/Union Territory (UT)-wise number of persons covered under the National Food Security Act, 2013 (NFSA) in 34 States/UTs implementing the Act is given in the Statement (*See below*).

(b) There is no proposal to increase the coverage under NFSA in drought affected States. The Government, however makes allocation of additional foodgrains for calamity relief, including drought relief, at the request of States/UTs.

Statement

State/UT-wise details of no. of persons identified under NFSA (in lakh)

Sl. No.	Name of the State/UT	No. of persons identified under NFSA (in lakh)
1.	Andhra Pradesh	268.21
2.	Arunachal Pradesh	8.21
3.	Assam	251.35
4.	Bihar	857.12
5.	Chhattisgarh	200.77
6.	Delhi	72.73
7.	Goa	5.20
8.	Gujarat	338.47
9.	Haryana	126.49
10.	Himachal Pradesh	27.74
11.	Jammu and Kashmir	74.13
12.	Jharkhand	259.41
13.	Karnataka	401.93
14.	Madhya Pradesh	529.61
15.	Maharashtra	700.17
16.	Manipur	21.19
17.	Meghalaya	21.40
18.	Mizoram	6.67
19.	Nagaland	4.33
20.	Odisha	318.92
21.	Punjab	141.45
22.	Rajasthan	446.62
23.	Sikkim	3.77
24.	Telangana	191.62

Sl. No.	Name of the State/UT	No. of persons identified under NFSA (in lakh)
25.	Tripura	25.01
26.	Uttar Pradesh	1436.07
27.	Uttarakhand	61.94
28.	West Bengal	552.33
29.	Andaman and Nicobar Islands	0.55
30.	Daman and Diu	1.03
31.	Dadra and Nagar Haveli	1.82
32.	Lakshadweep	0.22
33.	Chandigarh	2.10
34.	Puducherry	5.82
TOTAL		7364.40

Stock of wheat in Central Pool

3013. SHRI AHMED PATEL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the Ministry's estimate of wheat export for 2016-17; and
- (b) whether the fall in wheat stock in the Central Pool will affect the availability of wheat in the domestic market?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C.R. CHAUDHARY): (a) There is no proposal for export of wheat on Government account in 2016-17.

- (b) The position# of foodgrains stock in Central Pool, as on 01.07.2016 is as under:-

(In lakh metric tonnes)			
Commodity	Stocking Norms for 1st July	Stock in Central Pool as on 01.07.2016.	Stock of foodgrains over and above stocking norms
Wheat	275.80	301.81	26.01

Source # = Food Corporation of India.